## **Declaration or Assets and Liabilities**

Year 2021-2022

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## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	5.0001		-		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBIBIHAR VIDHAR MHADAL PATNA. SAVING ACCOUNT K-S.11-6001-	CHANNEL DEVI	RAHUL KUMAR SAURAY KUMAR	SHAELES KUMAR SHIVAM KUMAR	MONI
(iii)	Bonds, Debentures and shares in Companies		NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-ANNUAL 50,000/-	HIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	HIL	HIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)		GOLD-50 GIRAMS SILVER.50	NIL	NIL	NIL
			GRAMS			
(vii)	Other assets, such as values of claims / interests	T.V	NIL	HIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self .	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	2.AKER	HIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		HIL	HIL	HIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	717	HIL	NIL	YIL	NJL
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	711	NIL	NIL	HIL	HIL
(v)	Other (such as interest in property)	711	HIL	HIL	NL	N1 L

(2) I give herein below the details of my liabilities  $\!\!\!/$  over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBIBILLARY TOHAN	9,00,000/-	
	(ii) Loans from financial institutions	MIL	NIT.	
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	N.IT	NIL	
	(c) dues to departments dealing with supply of electricity	HIL	MIL	

	(d) dues to departments dealing with telephones	HIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	MIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	HIL	HIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	HIL	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	HIL	NIL
	(iv) Property Tax		

C Personal Detail				
GPF/CPF/PRAN No.	:-	PTS/BLA-130)		
Gender	:-	M (M/F)		
Date of Birth	:-	12021964 (DD/MM/YYYY)		
Class/Group	:-	B (A/B/C)		
Cadre	:-	(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)		
Home District	:-	MUNGIER		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: PAPPHOOL CHANDRA DASWAN

Name of Employee: PRAPHOOL CHANDRA PASWIAN

Designation: ASSISTANT

Department: BIHHA LEGISLATIVE ASSEMBLY

SECRETARIAT. PATNA.

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.